

ANNEXURE 3

Name of Corporate Debtors: PIK RESOURCE INDIA PRIVATE LIMITED

Date of commencement of CIRP: 06/02/2023

List of Creditors as on: 10.05.2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claims received		Details of claims admitted						Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in COC					
1	Bank of Baroda	20-Feb-23	215,191,135	215,191,135	Credit Facility	Note-1	Note-2	No	78.93%	0	None	-	-	
Total			215,191,135	215,191,135						0		-	-	

Note-1 Total Amount of claim covered by security interest : BOB

1. Mortgage of Leasehold Land at Plot No. 402/1 & 402/2 (Land Area about 10728 sq mts.) with Factory Buildings, Sheds, Structures thereon in GIDC Umbergaon, District Valsad, Gujarat in name of the company valued at Rs.21.21 Crores. Mortgage created on 27.09.2012
2. Hypothecaion of plant and machinery as per sanction dated 29.06.2019. Hypothecation agreement dated 26.11.2009. Valued at Rs. 14.50 Crores.
3. Flat No.F/99, 22nd Floor North Bombay CHS Ltd., Juhu Tara Road Juhu, Mumbai- 400049 (Area About 518 sq.ft. Carpet) Values at Rs. 1.98 Crores

Note-2 Total Amount of claimed covered by personal guarantors

Mr. Rajiv RameshKumar Sawhney
 Mrs. Aruna RameshKumar Sawhney
 Ms. Archana RameshKumar Sawhney